

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

7

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><u>OA No. 121/2009</u> <u>Date of Order: 03.09.2009</u></p> <p>Mr. V.K. Jain, counsel for applicant. Mr. Manoj Bhandari, counsel for respondents.</p> <p>Learned advocate, Mr. V.K. Jain, appearing on behalf of the applicant informs the Court that this Original Application has become infructuous and as such he does not want to proceed further with this Original Application.</p> <p>Considering the above submissions made by the learned advocate of the applicant, this Original Application stands dismissed being infructuous.</p> <p><i>S.M.M. Alam</i> [Justice S.M.M. Alam] Judicial Member</p> <p>nlk</p>

Received copy of  
order dated  
3/9/09

Given  
Amer  
9/9/09